

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).1453/2006

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

PRADUMAN KUMAR SINGHAL

Respondent(s)

(With prayer for interim relief and office report )

Date: 27/09/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Kamlendra Mishra, Adv.

Mr. Vikas Bansal, Adv.

For Respondent(s)

Mr. S.R. Setia, Adv.

UPON hearing counsel the Court made the following

O R D E R

Four weeks' time has been granted, as prayed for, to file counter.

List again on 2.11.2006.

MAR)

(B.SUDHEENDRA KUMAR)

REGISTRAR

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